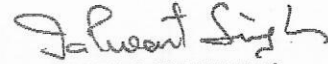


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

It is impressed upon all Ld. Judicial Officers (DHJS & DJS) / Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Accounts Officers/ Asstt. Accounts Officers / Branch-in-charges that henceforth the matters of all unauthorized absentee officials beyond one month be immediately referred to the 'Vigilance Branch (HQs), Tis Hazari Courts, Delhi' for further necessary action.


(TALWANT SINGH)

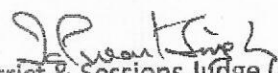
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 75523-75623
/Cir/Misc./Admn.II/2018

Dated, Delhi the 01/12/18

Copy to

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts with the request to circulate among all concerned.
2. All the Judicial Officers (DHJS & DJS), Central District, Tis Hazari Courts, Delhi.
3. All the Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Accounts Officers/ Asstt. Accounts Officers / Branch-in-charges (Central District), Tis Hazari Courts, Delhi.
4. PS to undersigned.
5. Dealing Official, Website Committee, Tis Hazari Courts, Delhi.
6. Dealing Official, Layers Seat, Administration Branch-I (Central), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi